

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 812
TO BE ANSWERED ON JULY 23, 2026**

STATUS OF PROJECTS IN MAHARASHTRA UNDER SBM-U

NO. 812 SHRI ARVIND GANPAT SAWANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of projects approved and implemented in Maharashtra under the Swachh Bharat Mission – Urban (SBM-U), Urban Local Body and component-wise;**
- (b) the details of funds approved, released and utilised in Mumbai South Lok Sabha Constituency under the scheme since its inception, year-wise;**
- (c) the number of individual household toilets, community toilets and public toilets constructed in the said Lok Sabha Constituency under the Mission;**
- (d) the percentage of households covered under door-to-door waste collection, source segregation and scientific waste disposal in the Urban Local Bodies of the said constituency;**
- (e) whether any legacy waste dump sites have been identified in the Urban Local Bodies of Mumbai South and if so, the details thereof along with the amount of funds allocated and utilised for the same; and**
- (f) the details of capacity-building initiatives undertaken in Mumbai South Lok Sabha Constituency under the said Mission?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): Swachh Bharat Mission – Urban (SBM-U) is being implemented uniformly in urban areas of all States/UTs including Maharashtra, in accordance with the objective of making urban areas Open Defecation Free (ODF) and ensuring scientific processing of Municipal Solid Waste (MSW).**

Under SBM-U 2.0, funds are released by Government of India to the States/UTs on the basis of action plan prepared by Urban Local Bodies (ULBs) and duly approved by State Level Technical Committee (SLTC). Constituency-wise details of financial assistance provided is not maintained at Ministry level.

Further, funds under SBM-U are allocated to States/UTs for entire mission period and not on yearly basis. The details of year-wise funds released to State of Maharashtra under SBM-U and SBM-U 2.0 are at Annexure.

Under Toilet Construction component of SBM-U 2.0, Action plans have been approved for construction of 1,88,334 Individual Household Latrines seats (IHHLs), 3,238 seats of public toilets, 16,905 seats of community toilets, 4,385 seats of aspirational toilets and 6,830 urinals with central share of ₹ 163.80 Cr.

Under Solid Waste Management Component, Action plans have been approved for remediation of 516.74 lakh Metric tonne of legacy waste, waste to composting plants of 5396.04 tonnes per day (TPD), bio-methanation plants of 837 TPD, Material Recovery Facilities (MRFs) of 4606 TPD, Waste to Electricity plants of 700 TPD, Sanitary Landfill (SLF) of 1635.17 TPD, Transfer Station of 4536.06 TPD, Construction and Demolition (C&D) plant of 2935 TPD and 100 mechanical road sweepers with central share of ₹ 1331.18 Cr.

Under Used Water Management component, Action plans have been approved for setting up of Sewage Treatment Plants (STPs) of 1349.3 million litres per day (MLD), 9409.03 kms of Interception & Diversion (I&D) network and 235 CESS pool Tankers/Desludging Machines with central share of ₹ 1549.50 Cr.

Details of all the projects under SBM-U 2.0 reported by State of Maharashtra are available at SBM-U 2.0, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.

(c): For the State of Maharashtra, 7,24,396 seats of Individual Household Latrines (IHHLs) have been constructed against mission target of 6,29,819 seats of IHHLs and 1,66,465 seats of Community Toilets/Public Toilets (CT/PTs) seats have been constructed against the mission target of 59,706 seats of CTs/PTs under SBM-U and SBM-U 2.0. The ULB-wise details regarding toilet construction are not centrally maintained at Ministry level.

(d) & (e): As reported by States/UTs on the Swachhattam portal, ULB-wise details on the percentage of households covered under door-to-door waste collection, source segregation, and scientific waste disposal, along with details of legacy waste dump sites, including the quantity of waste remediated and the area of land reclaimed, are available at the Swachh Bharat Mission Progress portal: <https://sbmurban.org/swachh-bharat-mission-progress>

(f): Under SBM-U 2.0, 3% of the mission funding is allocated for Capacity Building (CB) and Knowledge Management. The CB initiatives include engagement of knowledge partners, procurement of third-party vendors for field assessments and certifications, development and maintenance of Information and Communication Technology (ICT) initiatives, augmentation of Human Resource (HR), Training, Peer-learning, exposure visits etc.

Under Capacity Building component of SBM-U 2.0, the State of Maharashtra has been allocated to Rs. 224.70 Cr.

Annexure

Statement referred to the reply of the part (a) & (b) of the Lok Sabha unstarred Question No. 812 for 23.07.2026 regarding “Status of Projects in Maharashtra Under SBM-U”

The details of year-wise funds released to State of Maharashtra under SBM-U and SBM-U 2.0 are as below :-

(₹ in Crore)

Sl. No.	Year wise	Fund released
1.	2014-15	135.00
2.	2015-16	87.03
3.	2016-17	95.06
4.	2017-18	272.22
5.	2018-19	268.68
6.	2019-20	286.63
7.	2020-21	153.61
8.	2021-22	245.22
9.	2022-23	83.75
10.	2023-24	625.38
11.	2024-25	84.00
12.	2025-26	147.37
13.	2026-27 (As on 18.07.26)	56.61